## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 261 OF 2016 & IA NO. 546 OF 2016

# Dated: 15<sup>th</sup> March, 2018

#### Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: SEI Kathiravan Power Pvt. Ltd. Vs. TANGEDCO & Ors.			Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rahul Balaji Mr. Senthil Jagadeesan Ms. Sonakshi Malhan	
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam for R-1 & 2	
		Mr. Sethu Ramalingam for R-3	

#### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>24.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk